



ಕರ್ನಾಟಕ ರಾಜ್ಯ ವಕೀಲರ ಪರಿಷತ್ತು  
**KARNATAKA STATE BAR COUNCIL**

Old Election Commission Office, Dr. Ambedkar Veedhi, Bangalore - 560 001  
Ph. : 080-2286 8712 / 080-2286 6561 / e-mail : kar\_bar\_council@yahoo.com

ಅನಿಲ್ ಕುಮಾರ್ .ಜಿ .ಎಂ  
ಅಧ್ಯಕ್ಷರು

Anil Kumar .J .M  
Chairman

Ref. KSBC-Admin/CIR-20

Date: 26/8/20

**COVID - 19 ADVOCATES RELIEF FUND**

**CIRCULAR**

Applications are invited for financial assistance from the **Needy Male Advocates** of the State, those who have enrolled **on or before 31.12.2009**. Applications for financial assistance has to be filled through online, displayed on the Website of the Karnataka State Bar Council [**www.ksbc.org.in**].

Applications will be considered for Financial Assistance on fulfilling the following conditions :-

1. Advocates must have submitted **COP applications**.
2. Who have enrolled **after the age of 40 years** are not eligible for Financial Assistance
3. **Retired Employees** who have enrolled after their retirement are not entitled for Financial Assistance
4. If any information furnished in the application is found false and received the amount, the Karnataka State Bar Council will reserve the liberty to initiate action against them under Sec. 35 of the Advocates Act.

**NOTE : Last date for submitting is 7.9.2020 before 5.00 p.m.**

  
( J.M. ANIL KUMAR )  
Chairman